

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1305/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Superways Enterprises Pvt. Ltd.  
V/s.  
Topworth Steel & Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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(16)

Zal T Andharyjina  
alw

Neerav B Merchant  
Shruti Sardesai &  
Shrey Sancheti  
i/b

Thakardas &  
Madgaurkar for Applicant

Mayor Khandeparkar  
a/w Rishabh Jaisani

i/b Rajani Asso

for Corp  
petition

**ORDER**

**CP No.1305/ I&BP/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 13.11.2017.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)